

ITEM NO.50

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3598/2015

(Arising out of impugned final judgment and order dated 10/04/2015 in CMA No. 8624/2015 passed by the High Court Of Judicature at Allahabad)

ATIFA (SALAHUDDIN) SIDDIQUI

Petitioner(s)

VERSUS

CBI SPECIAL, CRIME BRANCH, LUCKNOW

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned judgment and exemption from filing O.T. and permission to file additional documents and interim relief and office report)

WITH

SLP(Crl) No. 3605/2015

(With appln.(s) for permission to submit additional document(s) and appln.(s) for exemption from filing c/c of the impugned judgment and appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 01/05/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. S.C.Maheshwari, Sr. Adv.
Ms. Sandhya Goswami, Adv.
Ms. Nikhar Berry, Adv.
Mr. M.P.S.Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Issue notice.

Subject to the petitioners - Dr. Atifa (Salahuddin)

Siddiqui and Dr. V.K.Dutt depositing a sum of Rs. 5,00,000/- (Rupees Five lakhs only) and Rs. 3,36,038/- (Rupees Three lakhs thirty six thousand and thirty eight only) respectively before the Special Judge, Anti-Corruption, C.B.I., Ghaziabad, Uttar Pradesh, they shall remain protected against arrest in connection with Special Case No. 34 to 36 of 2014 and Special Case No. 33 of 2014 respectively.

Deposit to be made within two weeks from today. The deposit shall remain subject to the final order which the Trial Court may pass upon conclusion of the trial. For a period of two weeks they shall remain protected against arrest.

Tag with SLP(Crl.) No. 833 of 2015.

The Registry shall bunch all these petitions and similar other matters for being listed together immediately after summer vacation.

(Shashi Sareen)
Court Master

(Veena Khera)
Court Master